

LOK SABHA
STARRED QUESTION NO.*198
TO BE ANSWERED ON 10.03.2016

INTEGRATED PROCESSING DEVELOPMENT SCHEME

*198. SHRI Y.S. AVINASH REDDY:
SHRI DUSHYANT SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government proposes to introduce a new Integrated Processing Development Scheme (IPDS) to address the environmental issues, if so, the details thereof;
- (b) the details of the Common Effluent Treatment Plants (CETPs) upgraded/ established in order to achieve Zero Liquid Discharge (ZLD) for clusters of textile units under this scheme in various States of the country;
- (c) whether any proposal has been received from the State Governments seeking financial assistance under IPDS for upgradation of five CETPs and establishment of new CETPs;
- (d) if so, the details thereof along with the present status of those proposals; and
- (e) the other steps being taken in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF
THE LOK SABHA STARRED QUESTION NO. *198 TO BE
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(a) to (e): The Government introduced the Integrated Processing Development Scheme (IPDS) in October, 2013 with an outlay of Rs.500 crore in the 12th Five Year Plan with the objective to facilitate the textile industry to meet the required environmental standards by adopting modern technology. This is a demand driven scheme which is implemented in Public Private Partnership (PPP) mode by a Special Purpose Vehicle (SPV) registered under the Companies Act. The funding pattern of the scheme is through sharing of funds by GoI, State Government and SPV in the ratio of 50:25:25 respectively. The Government of India support is limited to 50% of the project cost, with a ceiling of Rs. 75 crores for projects with Zero Liquid Discharge (ZLD) and Rs. 10 crores for projects with conventional treatment systems. In case of marine discharge project, maximum assistance can be given up to Rs. 75 crores, on a case to case basis. Proposals under the scheme have been received from the states of Rajasthan, Tamilnadu, Punjab and Gujarat, out of which the Ministry has given approval to the following five proposals under the IPDS scheme:-

- i. Up-gradation of 18 Million Litre a Day (MLD) Common Effluent Treatment Plant (CETP) into ZLD at Balotra in Rajasthan.
- ii. Setting up of 25 MLD project by Punjab Dyers Association, Ludhiana in Punjab.
- iii. Up-gradation of 12 MLD CETP to ZLD at Pali (CETP unit no. 6) by Pali Water Pollution Control & Research Foundation in Rajasthan.
- iv. Up-gradation of 2.5 MLD CETP to ZLD by Jasol Water Pollution Control & Treatment Trust in Rajasthan.
- v. Setting up of 6 MLD ZLD by Southern Districts Textile Processing Cluster (SDTPC) at Virudhnagar, Tamilnadu.
